GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA UNSTARRED QUESTION NO. 3654 TO BE ANSWERED ON 03.04.2017

IMPROVEMENT IN MGNREGA

3654. SHRI DEREK O' BRIEN:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Ministry is taking steps to improve employment generation under the Mahatama Gandhi National Rural Employment Guarantee Act (MGNREGA); and
- (b) if so, the details of demand and supply under MGNREGA in the previous year, Statewise; and
- (c) whether the Ministry is taking any steps to include women under the scheme and if so, the details thereof?

ANSWER MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV)

- (a): The Government is actively engaged with State Governments/UTs in establishing systems that ensure provision of work as per demand, transparency and accountability. To generate awareness about the provisions of the Scheme and to provide adequate employment opportunities to rural households under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), all States/UTs have been requested for the following:
- (i) to initiate appropriate Information Education and Communication (IEC) campaigns including wall paintings for wide dissemination of the provisions of the Act.
- (ii) to expand scope and coverage of demand registration system to ensure that demand for work under MGNREGA does not go unregistered.
- (b): State/UT-wise number of households demanded and provided employment under MGNREGS during financial year 2015-16 is indicated at **Annexure**.
- (c): As per the provisions under Schedule II of the Mahatma Gandhi NREG Act, 2005, women participation is encouraged. In the FY 2016-17 (as on 29.03.2017), the women participation is 56% out of the total persondays generated.

Annexure referred in reply to part (b) of Rajya Sabha Unstarred Question No. 3654 dated 03.04.2017.

Financial Year 2015-16

(In lakh)

		Households	Households
S.	States	demanded	provided
No.	States	employment	employment
1	ANDHRA PRADESH	39.63	36.07
2	ARUNACHAL PRADESH	1.93	1.81
3	ASSAM	16.68	15.02
4	BIHAR	19.23	14.87
5	CHHATTISGARH	26.12	21.74
6	GOA	0.06	0.06
7	GUJARAT	6.42	5.57
8	HARYANA	2.00	1.69
9	HIMACHAL PRADESH	4.67	4.23
10	JAMMU AND KASHMIR	7.03	6.53
11	JHARKHAND	12.71	11.26
12	KARNATAKA	16.62	12.36
13	KERALA	16.65	15.06
14	MADHYA PRADESH	30.24	27.02
15	MAHARASHTRA	14.21	12.75
16	MANIPUR	4.81	4.74
17	MEGHALAYA	3.75	3.68
18	MIZORAM	1.90	1.90
19	NAGALAND	4.18	4.17
20	ODISHA	22.28	19.97
21	PUNJAB	5.29	4.74
22	RAJASTHAN	46.88	42.21
23	SIKKIM	0.68	0.65
24	TAMIL NADU	60.94	60.53
25	TELANGANA	29.62	25.65
26	TRIPURA	5.80	5.70
27	UTTAR PRADESH	63.11	54.36
28	UTTARAKHAND	5.88	5.44
29	WEST BENGAL	65.00	61.11
30	ANDAMAN AND NICOBAR	0.10	0.10
31	LAKSHADWEEP	0.00	0.00
32	PUDUCHERRY	0.38	0.33
	Total	534.81	481.34